

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-1211(PB)/2019

IN THE MATTER OF:

S.P. Trading Company
v.
Him Steel Pvt. Ltd.

.... Petitioners/Applicant

..... Respondents

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner

For the Respondent

Ms. Garima Sharma, Adv.

ORDER

For order see, CP. No. (IB)-494(PB)/2019.

03.07.2019
Ritu Sharma